

## Calcutta High Court (Appellate Side)

Scrutiny List From 18-08-2021 To 18-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1448/2021	ASRAFUL HOQUE AND ANR	SARBANANDA SANYAL	08-09-2021	WRONG ADDRESSING TO THE HONORABLE CHIEF JUSTICE (ACTING).
2	CO	1450/2021	SOUMEN CHABRI	GULSANWARA PERVIN	12-08-2021	XEROX COPY OF IMPUGNED ORDER IS ABSENT .
3	CO	1451/2021	MANOJ KUMAR JAYASWAL AND ANR	KOUSHIK BHATTA	08-09-2021	NO PHOTOCOPY OF THE ORDER DATED 28/07/2021 IS PROVIDED AFTER THE PRESENTATION FORM A WITH THE LISTS OF DATED AND SYNOPSIS
4	CO	1458/2021	PRITHA SEN	SUSANTA PAL	08-09-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
5	CO	1461/2021	SAMAR ROY	ANKUSH GHOSH	15-09-2021	THE CASE NO MENTIONED IN THE CAUSE TITLE DOES NOT TALLY WITH THE CERTIFIED COPIES.
6	CO	1466/2021	KRISHNENDU HALDER AND ANR	SANDIP DAS	08-09-2021	NO FILING STAMP ON 2ND PAGE OF THE PETITION
7	CRM	5476/2021	SERIOUS FRAUD INVESTIGATION OFFICE	BHASKAR PROSAD BANERJEE	08-09-2021	PETITION NOT IN PROPER FORM.
8	CRM	5484/2021	FATIK CHANDRA MONDAL	Deepak Prahladka	08-09-2021	WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING).
9	CRM	5500/2021	LAKHBINDER SINGH	JOY CHAKRABORTY	08-09-2021	MOBILE NUMBER OF THE PETITIONER IS INVALID (9 DIGITS ARE PROVIDED).
10	CRM	5521/2021	MILI PRASAD AND ORS	SHASHANKA SHEKHAR SAHA	08-09-2021	NO NOTARY STAMP IN THE IDENTIFICATION PHOTOCOPY.
11	CRM	5531/2021	VIKASH MANJHI@MAJHI@VIKASH MANJI	SAMBHUNATH DE	08-09-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING). 2. COPY OF ORDERS OF THE HONBLE HIGH COURT MENTIONED IN 1ST PARAGRAPH OF THE PETITION IS NOT ATTACHED.
12	CRM	5532/2021	ANAND KUMAR AGARWAL AND ORS	SREEPARNA DAS	08-09-2021	1) PIN CODE OF THIRD RESPONDENT IS INAPPROPRIATE 2) PHOTO ID IS NOT AFFIXED BY THE COMMISSIONER OF AFFIDAVIT
13	CRM	5534/2021	SUKUMAR MONDAL AND ORS	SAGAR SAHA	08-09-2021	DEFECTIVE SECONDA JUDGES COPY
14	CRR	1665/2021	KALIM ANSARI	ANAMITRA BANERJEE	08-09-2021	NO XEROX COPY WITH SYNOPSIS
15	CRR	1666/2021	INDRANIL ROY	KUMAL GANGULY	08-09-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING).

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
16	CRR	1668/2021	AKASH GHOSH	SHASHANKA SHEKHAR SAHA	08-09-2021	NO SHORT LISTS OF DATES AND SYNOPSIS IS ATTACHED WITH THE FILE AFTER THE PRESENTATION FORM A.
17	CRR	1669/2021	SOUMAEN DEY	DIPANJAN BISWAS	08-09-2021	1.WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
18	MAT	824/2021	GOPAL CHANDRA PATRA	UTTAM KUMAR BHATTACHARYYA	08-09-2021	1. SHORT LIST OF DATES, SYNOPSIS OF THE CASE AND PHOTOCOPY OF THE ORDER SHEET HAS NOT BEEN PROVIDED.
19	MAT	825/2021	SOUMEN BERA	MD M NAZAR CHOWDHURY	08-09-2021	1. PHOTOCOPY OF THE ORDER SHEET IS NOT PROVIDED.
20	MAT	826/2021	POUSALI BANERJEE	MD M NAZAR CHOWDHURY	08-09-2021	1. PHOTOCOPY OF THE ORDER SHEET IS NOT PROVIDED.
21	WPA	13002/2021	GOPAL GHOSH	SUDESHNA MAZUMDER	08-09-2021	SIGNATURE OF LD. ADVOCATE IS NOT PROVIDED ON ZERO PAGE.
22	WPA	13011/2021	HEMLATA KHAITAN @ HEMA KHAITAN	SUDHIR KUMAR DAS	08-09-2021	1) NAME OF THE DISTRICT IS NOT WRITTEN ON THE FIRST PAGE OF THE PETITION.
23	WPA	13041/2021	BHOLANATH KANODIA	LOKNATH PAUL	08-09-2021	1.NO SHORT LIST OF DATES WITH SYNOPSIS. 2. NO GROUP HEAD MENTIONED IN 1ST PAGE
24	WPA	13063/2021	BADAL MAITY AND ORS	PRADIP PAUL	08-09-2021	WITHOUT PIN CODE IN THE ADDRESS OF RESPONENT NO 9
25	WPA	13086/2021	BABY ROY AND ORS	TIRTHANKAR DEY	08-09-2021	1. PIN CODE NO OF PETITIONER NO 3 IS NOT RIGHT.
26	WPA	13092/2021	SAMALA RAJAK	SAMARJIT GHOSAL	08-09-2021	NO PIN CODE NO. IS PROVIDED IN THE ADDRESS OF THE RESPONDENTS NO 4 AND 5.
27	WPA	13101/2021	SUKANTA MONDAL	RATAN DAS	08-09-2021	NO PIN CODE NO IS PROVIDED IN THE ADDRESS OF THE RESPONDENTS NO 3 AND 4.
28	WPA	13106/2021	SHIBU PRASAD SAU	CHANDRADOY ROY	08-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
29	WPA	13110/2021	SAMIR SARKAR	ANINDITA BANERJEE	08-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
30	WPA	13112/2021	MD NOWMAN KHAN	ANKUR SHARMA	08-09-2021	1. SYNOPSIS, LIST OF DATES, SHORT LIST OF DATES NOT ATTACHED WITH THE PETITION. 2.ADVOCATE WELFARE LOGO NOT ATTACHED IN VAKALATNAMA.
31	WPA	13114/2021	MD SUMSUDDIN ALI	NIRAJ GUPTA	08-09-2021	1. PIN CODE NO OF RESPONENT NO 1 IS NOT RIGHT.
32	WPA(P)	226/2021	S S HUMAN RIGHTS FOUNDATION AND ORS	VICTOR CHATTERJEE	08-09-2021	1. PIN CODE NO IS NOT RIGHT OF PETITIONER NO 2 AND 3 AND RESPONENT NO 10.

Printed On 18-08-2021